

capital goods and raw materials alongwith many other concessions are given.

- (xvi) Government has been giving liberal assistance for sponsoring and funding promotional activities such as market studies, buyer-seller meets, participation in international fairs and exhibitions.
- (xv) Permission for use of foreign brand names for domestic sales has been approved in the case of readymade garments with the stipulation that only indigenous fabrics are used; at least 75 per cent of the production is exported and no royalties are allowed on domestic sales.
- (xvi) The agency commission has been increase and rules for blanket permission for foreign exchange have been substantially liberalised.

[English]

#### Textile Policy (1985)

3348. SHRI N. SUNDARARAJ : Will the Minister of TEXTILES be pleased to state :

(a) whether in the textile policy of June, 1985 the textile industry is being asked to compete in the international market ;

(b) if so, whether it envisages modernisation of existing textile mills; and

(c) if so, the efforts made by Government to reduce the labour force while textile units are being modernised and uneconomical mills closed ?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM) : (a) The textile policy of June 1985 envisages measures to make exports of textile goods more competitive in the international markets.

(b) Yes, Sir.

(c) The textile policy also envisages that interests of labour shall be protected in the process of modernisation and closure of non-viable mills.

#### Expenditure on Non-Productive Projects

3349. SHRI C. MADHAV REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to review expenditure in hard currency on non-productive projects such as oilseeds, dairying and other soft projects by stopping such imports; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No such proposal is under consideration. Foreign exchange for import of various items is released on the basis of domestic availability, prices, foreign exchange availability and other related factors.

(b) Does not arise.

#### Nexus between Narcotics Smuggling and Terrorism

3350. SHRI SAIFUDDIN CHOWDHARY :  
SHRI AMAL DATTA :  
SHRI HANNAN MOLLAH :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the growing nexus between narcotics smuggling and terrorism;

(b) whether Government are also aware that Delhi has become a major transit point for heroin originating in the Golden Crescent destined for the West;

(c) whether the situation has been analysed